

Central Administrative Tribunal  
Principal Bench

6

O.A. No.3274/2002

New Delhi this the 7th day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A)

Jitender Kumar  
S/o Shri Mahar Singh  
R/o D-2, Central Jail, Tihar,  
New Delhi.

-Applicant

(None Present)

Versus

1. Govt. of NCT of Delhi  
Through its Lt. Governor.  
Rai Niwas Road, New Delhi.
2. The Director General of Home Guards.  
Directorate General of Home Guards.  
and Civil Defence, Raia Garden, New Delhi.
3. The Commandant of Home Guards.  
the Directorate General of Home Guards  
and Civil Defence, Raia Garden, New Delhi.

-Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

There was no appearance on behalf of the applicant even on the last date of hearing, i.e., 23.7.2003. It appears that applicant is not interested in pursuing the matter. OA is dismissed in default and for non-prosecution.

V.K. Majotra

(V.K. Majotra)  
Member (A)

cc.